

22


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.782/252/HDB/2018
NAME OF THE COMPANY	A.R.M.Y Financial Services Pvt Ltd
NAME OF THE PETITIONER(S)	A.R.M.Y Financial Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrars Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KAMESWARA SARMA C.	PCA	9989928264	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujam Kumar Reddy	Adv.	9160001435	
for RoC			

ORDER

Learned PCA Mr. Kameswara Sarma present for Applicant.
Learned counsel Ms.Suma present on behalf of Mr.T.Sujan
Kumar Reddy for RoC.

Applicant is directed to file proof of service of copy of petition
on RoC.

Applicant is directed to issue notice to RoC, requiring him to
file report within 14 days from the date of receipt of notice and
file proof of service.

List the matter on 27.08.2018.


MEMBER JUDICIAL